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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/196/2017
PETITION NUMBER : CP/31/2017
NAME OF THE PETITIONER(S) : THE MADRAS RACE CLUB
NAME OF THE RESPONDENT(S) : MUTHUKARUPPAN
UNDER SECTION : 97 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. Murari
for
Bireeti Mohan

Counsel for
Respondent



ORDER

No representation on behalf of the Petitioner. Counsel for the Respondent present.
The Respondent has filed CA/196/2017 in the CP/31/2017. Matter is fixed for final
submissions. Put up on **05.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk